

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (Cr.) No. 435 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

06/09.07.2020

Considering the submission of the parties, list this case post Covid-19 when the situation normalises

(ANANDA SEN , J)

anjali/-